NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRJ. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/147/ (IB)/2017

NAME OF THE PETITIONER(S)

: THREE SIXTEEN FILMS

NAME OF THE RESPONDENT(S)

: NEW GENERATION MEDIA CORPORATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

01. I am for the Perinoner.

K.v. SAJEEV KUMAR, Aikanagaraj

82. V. Nagarajem PCS-For

Respondent by

(9940111058)

ORDER

Proxy representing counsel for petitioner present and prayed time for submissions since the counsel for the petitioner counsel could not appear before this Bench today. Counsel for the respondents present. Time enlarged at request finally for filing the affidavit and the bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 07.07.2017 at 10.30 A.M.

5. sijageraghean.

(S.Vijayaraghavan)

Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)